

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No.HHC/Admn.3(55)/2012-

Dated, 08th May, 2014.

ADDENDUM

The following has been added in the Advertisement Notice No.HHC/Admn.3(55)/2012-11153 dated 24.04.2014 after the word i.e. **12.5.2014;**

“That the candidates belonging to other states may send their applications addressed to the District and Sessions Judge, Shimla at Chakkar, Shimla-171005.”


BY ORDER
Registrar General

No.HHC/Admn.3(55)/2012- 11153 **12384**

Dated: 8.5.2014

Forwarded to:

- ✓ 1. Section Officer Computer Branch of this registry for uploading the same in the website of H.P. High Court, below the Advertisement Notice No. HHC/Admn.3(55)/2012- 11153 dated 24.04.2014, regarding posts of Judgment Writers and Steno Typists in the Subordinate Courts.


Assistant Registrar
(Administration)